### COURT-II

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 135 of 2015 & IA No. 215 of 2015

# Dated: 18<sup>th</sup> September, 2017

#### In the matter of:

M/s Perfect Filaments Ltd. Vs. Joint Electricity Regulatory Commission & Anr. .... Appellant(s)

.... Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing <u>27.10.2017.</u>

**PS/Court Master** 

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